

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**CP No.03/2021 in OA No.183/2019**

**This the 01<sup>st</sup> day of July, 2021**

**COROM : Hon'ble Shri Jayesh V. Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)**

Sudarshan Singh, S/o. Shri Ramshringar Singh  
Male, aged about 47 years  
Presently working as  
Superintendent, CGST, Central Excise & Customs  
Residing at : C-204, Nirmal Signature,  
New C.G.Road, Chandkheda,  
Ahmedabad 382 424. ....Applicant

**(By Advocate : Applicant in person )**

**VERSUS**

1. Shri Rajiv Kumar /his successor  
The Revenue Secretary, Govt. of India  
Ministry of Finance,  
Department of Revenue, North Block,  
New Delhi 110 001.
2. Shri Parnab Kumar Das/ his successor  
The Chairman,  
Central Board of Indirect Taxes & Customs  
North Block, New Delhi – 110 001.
3. Shri Ashok Kumar Mehta  
The Chief Commissioner,  
CGST, Central Excise & Customs  
Vadodara Zone, Vadodara  
2<sup>nd</sup> Floor, Central Excise Building  
Race Course Circle, Vadodara 390 007.
4. Shri Deepak Khandekar  
The Secretary (Personnel)  
Ministry of Personnel  
Department of Personnel & Training  
North Block, New Delhi 110 001..... Respondents.

**(By Advocate : Shri H.D.Shukla )**

**ORDER – ORAL**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

Standing counsel for the Opponents, Shri H.D.Shukla submits that they have filed their reply and as per the directions of this Tribunal, vide order dated 11.03.2021 (Annexure R/1) the respondents have fixed the pay of the applicant. A copy of the same has also been supplied to the applicant vide letter dated 15.3.2021 (Annexure R/2).

**2.** In the light of the above, we do not find any reason to keep this CP pending since sufficient compliance has been made. The contempt proceedings initiated against the Opponents stands dropped. Notices issued to the Opponents stand discharged.

**(A.K.Dubey)  
Member (A)**

**(J.V.Bhairavia)  
Member (J)**

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